

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.09.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.225/2021	RCC Mix V Shri Shivadutt Bannanje & Anr	Ankita Paul	
2.	Comp App (AT)(CH) No.35/2021	Anuragha Poultries & Breeders P Ltd & 7 Ors V Mrs. Padmavathi & 4 Ors	A.K. Mysamy & Associates	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
4.	Comp App (AT)(CH)(Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoon -R1 Bishwajit Dubey -R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & anr V Heart Malabar Clinical solutions P Limited & 4 others	Bijoy Prabakharan Pulipra	K.S. Ravichandran PCS R1-R3 Sankar P. Paniker R4 & R5
6.	Comp App (AT)(CH)(Ins) No. 152/2021	G. Suresh V Nethi Mallikarjyna Shetty RP of Techtran Polylenses Ltd	Aditya Reddy	Sachin Sharma R1 V. Aneesh For Intervenor
7.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svमितva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
8.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
9.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7

10.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
11.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
12.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
13.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svमितva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3

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For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

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By the order of Hon'ble Acting Chairperson

(Chennai Bench)